

Seventeenth Loksabha

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Title: Need to expedite the process of providing accessibility to charging infrastructure in respect of electric vehicles.

SHRI MADDILA GURUMOORTHY (TIRUPATI): Sir, I would like to raise an important issue regarding EV charging infrastructure. In line with the 2030 vision of converting all the vehicles to electric vehicles, the Government has encouraged usage of electric vehicles through initiatives like introduction of FAME Scheme, PLI Scheme for automotive sector, and creation of E-Amrit portal to boost consumer knowledge and solve queries related to electric vehicles.

According to Vahan portal, as of January 2022, there are 9.13 lakh total registered EVs in India. Among the total EVs sold in 2021-22, the share of two-wheelers was the highest at 49 per cent, followed by three-wheelers at 45 per cent. As per Bureau of Energy Efficiency, a total of 1028 Public Charging Stations have been installed throughout the country by January 2022 and the gap between the number of available Public Charging Stations and the number of registered EVs is very high.

Nine mega cities, namely, Surat, Pune, Ahmedabad, Bengaluru, Hyderabad, Delhi, Kolkata, Mumbai and Chennai, account for more than 900 stations, creating a disparity among cities across other States. For example, Tirupati of Andhra Pradesh with a floating population of 5.8 crore per annum is not having a single Public Charging Station which is much useful for the people.

I would, therefore, request the Government to expedite the process of providing accessibility to charging infrastructure and solve the issue of fragmented charging stations in India, especially in Tirupati of Andhra Pradesh. Thank you for giving this opportunity.